REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTH SESSION—SECOND LOK SABHA

Forty Sixth Report



LOK SABHA SECRETARIAT NEW DELHI September, 1959

Price: 0.40 nP.

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sardar Hukam Singh—Chairman

- 2. Sardar Amar Singh Saigal
- 3. Shri Narendrabhai Nathwani
- 4. Shri Jhulan Sinha
- 5. Shri S. A. Agadi
- 6. Shri Sunder Lal
- 7. Shri S. Easwara Iyer
- 8. Shri Balasaheb Patil
- 9. Shri Shraddhakar Supakar
- 10. Shri Shambhu Charan
- 11. Shri Ram Krishan Gupta
- 12. Shri Yadav Narayan Jadhav
- 13. Dr. Pashupati Mandal
- 14. Shri P. Thanulingam Nadar
- 15. Shri Birbal Singh.

SECRETARIAT

Shri V. Narasimhan—Deputy Secretary.

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COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

*FORTY-SIXTH REPORT

(SECOND LOK SABHA)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Forty-sixth Report.
- 2. The Committee met on the 4th August, 1959 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 7th August, 1959.
- 3. The Members whose resolutions had been included in the List of Business for the 7th August, 1959 had been invited to present their views on the resolutions before the Committee. Sarvashri T. B. Vittal Rao, C. R. Narasimhan and Prakash Vir Shastri attended the sitting.
- 4. The Committee after hearing the members and considering all aspects with respect to each resolution recommend the following time-table:—
 - (1) Resolution regarding Nationalisation of Banks 2 hours.
 - (2) Kesolution regarding ceiling on Incomes 2 hours.
 - (3) Resolution regarding Nationalisation of Coal Mines . . . 2 hours.

 - (5) Resolution regarding Session of Lok Sabha in Hyderabad or Bangalore every year 2½ hours.
 - (6) Resolution regarding Statutory recognition of Trade Unions . 1½ hours.

New Delhi;

The 4th August, 1959. Sravana 13, 1881 (Saka). HUKAM SINGH.

[L.S. Deb., dated the 7th August, 1959]

^{*}The following motion was moved by Shri S. Easwara Iyer and was adopted by the House on the 7th August, 1959:—

[&]quot;That this House agrees with the Forty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 5th August, 1959."